

1	2	3	4	5	6
Migrants with last residence elsewhere in India	Total*	Total	225,887,846	61,134,303	164,753,543
		Rural	159,190,095	31,196,064	127,994,031
		Urban	66,697,751	29,938,239	36,759,512
	Rural	Total	184,955,095	44,689,030	140,266,065
		Rural	145,045,231	26,451,780	118,593,451
		Urban	39,909,864	18,237,250	21,672,614
	Urban	Total	39,899,267	16,077,065	23,822,202
		Rural	13,479,429	4,547,492	8,931,937
		Urban	26,419,838	11,529,573	14,890,265
Migrants with last residence outside India	Total	5,927,882	3,068,146	2,859,736	
	Rural	3,074,720	1,551,401	1,523,319	
	Urban	2,853,162	1,516,745	1,336,417	
Unclassifiable	Total	297,245	105,589	191,656	
	Rural	202,809	59,754	143,055	
	Urban	94,436	45,835	48,601	

Note : 1*. Unclassifiable place of last residence is included in Total.

2. Figures in this statement do not include data for Jammu and Kashmir where 1991 Census was not conducted.

[English]

Land Scam

2837. SHRI JANG BAHADUR SINGH PATEL :
SHRI RAMSAGAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-items captioned (i) "Government yet to acquire 'acquired' land" (ii) "Charitable trust grabs gram Sabha land" and (iii) "Files pertaining to land scam missing" appearing in the 'Hindustan Times' dated February, 21, 22 and 23, 1997 respectively;

(b) if so, the fact thereof; and

(c) the action taken thereon including the punishment proposed to be meted out to those found guilty in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Payments to Labourers

2838. DR. BALIRAM : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the wages are not being paid by the Gram Pradhans to the labourers engaged in the works being undertaken by Gramsabhas in Lalganj Parliamentary constituency of Ajamgarh district in Uttar Pradesh;

(b) if so, whether the labourers are not making complaint to the Government as they are afraid of Pradhans;

(c) if so, whether the Government propose to conduct any secret enquiry into this matter;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) No such report has been received in this Ministry.

(c) to (e) Rural employment programmes of this Ministry are being implemented by the State Governments. As and when any complaint is received, the same is referred to the State Governments for taking necessary remedial action.

Vacation of Accommodation

2839. SHRI TARIQ ANWAR : Will the PRIME MINISTER be pleased to state :

(a) whether widows of awardees of Ashoka Chakra are being asked to vacate the Government accommodation within six months of the death of their husbands;

(b) if so, the details thereof;

(c) whether there is any proposal to allow the widows to retain the Government accommodation in recognition of services rendered by their husbands to the nation;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?